

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF TEN OCEAN MARINE LIMITED

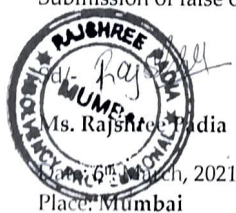
RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s Ten Ocean Marine Limited
2.	Date of incorporation of corporate debtor	27/08/2004
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U35100MH2004PLC148273
5.	Address of the registered office and principal office (if any) of corporate debtor	1305, "ARCADIA", 13 th Floor NCPA Marg, Nariman Point Mumbai-400021
6.	Liquidation Commencement Date of the Corporate Person	4 th March, 2021
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Ms. Rajshree Padia, RegNo. IBBI/IPA-002/IP-N00119/2017-18/10288, Office No. 17, 10 th Floor, Pinnacle Corporate Park, G-Block, Bandra Kurla Complex, Bandra (E), Mumbai – 400051 Email: rajshreecs@hotmail.com Mobile No: 9819164904 Telephone No. 022 26529772
8.	Last Date for submission of claim	3 rd April, 2021

Notice is hereby given that the **M/s Ten Ocean Marine Limited** has commenced **Voluntary Liquidation** on 4th March, 2021.

The stakeholders of **Ten Ocean Marine Limited** are hereby called upon to submit their claims with proof on or before 3rd April, 2021 to the Liquidator at the address mentioned against entry No. 8.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Ms. Rajshree Padia
Date: 6th March, 2021
Place: Mumbai